Public Announcement under Regulation 15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for Acquisition of 12,740 (Twelve Thousand Seven Hundred and Forty Only) fully paid up Equity Shares from Shareholders of Kamalakshi Finance Corporation Limited (hereinafter referred to as "Target Company" or "KFCL") by Vector Viniyog Private Limited (hereinafter referred to as "Acquirer")

1. Offer Details

- **Offer Size**: The Acquirer is hereby making a mandatory Open Offer in terms of SEBI (SAST) Regulations, 2011 to the equity shareholders of the Target Company to acquire 12,740 (Twelve Thousand Seven Hundred and Forty Only) fully paid up equity shares ("Offer Size") bearing a face value of Rs. 10/- each representing 25.48% of the total issued, subscribed, paid up and voting capital of the Target Company pursuant to Share Purchase Agreement (SPA) dated June 04, 2012.
- **Price/consideration** : An offer price of Rs. 12.00/- per fully paid up equity share of Rs. 10/- each of the Target Company aggregating to Rs. 1,52,880 (Rupees One Lakh Fifty Two Thousand Eight Hundred and Eighty only)
- **Mode of payment (cash/ security)** : Cash
- **Type of offer**: This is a Triggered Offer under Regulation 3(1) & 4 of SEBI (SAST) Regulations, 2011.

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	**Mode of Transaction (Agreement/ Allotment/ market purchase)**	**Shares/Voting rights acquired/ Proposed to be acquired**		**Total Consideration for shares /VRs acquired (In Rs.)**	**Mode of payment (Cash/ securities)**	**Regulation which has triggered**
		Number	**% vis a vis total equity /voting capital**			
Direct	Share Purchase Agreement	37,260	74.52	3,72,600	Cash	3(1) & 4

3. **Acquirer**

Details	Acquirer
Name of Acquirer	**Vector Viniyog Private Limited**
Address	306, Dalamal Chambers, Behind Aayakar Bhavan, New Marine Lines, Mumbai-400020 Tel no.: 022-22074889, Fax no.: 022-22014368
Name(s) of persons in control/Promoter of Acquirer	1) Mr. Vishnu Kumar Agarwal 2) Suresh C. Jain and 3) Sanjay Kumar Jain
Name of the Group, if any, to which the Acquirer belongs to	No
Pre Transaction shareholding • Number • % of total share capital	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	37,260 (74.52%)
Any other interest in the TC	No

4. **Details of selling shareholder, if applicable**

Name	Part of promoter group (Yes/No)	Details of shares/voting rights held by the selling shareholder			
		Pre Transaction		Post Transaction	
		Number	%*	Number	%*
Laxmikant J. Tanna	Yes	37,260	74.52	Nil	Nil

**Percentage has been calculated vis-à-vis total equity/voting capital of the TC.*

5. **Target Company**

- Kamalakshi Finance Corporation Ltd having its registered office at Tanna House II, Floor II-A Nathalal, Parekh Marg Colaba, Mumbai, Maharashtra, 400039, India, Tel No:- 022-22021482, Fax No:- 022-22028806, E-mail:- kamalakshifinance@gmail.com and Website: - www.kamalakshifinance.com.
- The shares of the Target Company are listed at Bombay Stock Exchange Limited ("BSE") having scrip Code as 501314 & Scrip ID as ZKAMALAK.

6. Other details

- A Detailed Public Statement ("DPS") specifying the detailed terms and conditions of this Offer will be published as per Regulation 14(3) of SEBI (SAST) Regulations, 2011 on or before June 11, 2012.

- The Acquirer hereby undertakes that it is aware of and will comply with its obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.

- This offer is not a competing offer.

Issued by Manager to the offer

Intensive Fiscal Services Private Limited
131, C-wing, Mittal Tower, 13th floor,
Nariman Point, Mumbai- 400021
Tel. Nos.:- 022 22870443/44/45
Fax No.:- 022 22870446
E-mail:- rishabh@intensivefiscal.com
Contact Person:- Rishabh Jain/Nikesh Jain
SEBI Registration No.: INM000011112

For and On behalf of Vector Viniyog Private Limited

Sd/-
Authorised Signatory

Place: Mumbai

Date: June 04, 2012